

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-527
IB-1587/ND/2019
IA/43/2021

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd

....Applicant

V/s

M/s. M.K.S Oil Pvt. Ltd

....Respondent

SECTION

U/s 9 IBC

Order delivered on 25.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on 02.03.2021.

(Anil Kumar)
(Court Officer, C-V)

for

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